



Sport Quota Recruitment-NWR

भारत सरकार / Govt. of India
आयकर विभाग / Income Tax Department
कार्यालय प्रधान मुख्य आयकर आयुक्त; उ. प. क्षेत्र, आयकर भवन, सेक्टर-17ई, चण्डीगढ़
O/o the Pr. Chief Commissioner of Income Tax, North West Region,
Aayakar Bhawan, Sector-17E, Chandigarh
Email-dcithqadm@gmail.com Phone No-0172-2544244

F.No/Pr.CCIT/NWR/CB-II&III/RSCC/227/2022-23/2456

Dated:21.02.2023

Subject:Recruitment of Meritorious Sportspersons to the posts of Income Tax Inspector, Tax Assistant & Multi-Tasking Staff-Reg

The Principal Chief Commissioner of Income Tax, North West Region, invites applications for recruitment of meritorious sportspersons fulfilling the eligibility criteria as per particulars mentioned in Annexure I for appointment to the posts of Income Tax Inspector, Tax Assistant & Multi-Tasking Staff in the Income Tax Department, North West Region.

The willing and eligible candidates can send their duly filled application form as per Annexure-II in a closed cover super scribed with the words **“Application for Recruitment in Sports Quota for the Post of Inspector/Tax Assistant/Multi-Tasking Staff”** on or before **17.03.2023 (31.03.2023** for candidates domiciled in North Eastern States, Andaman Nicobar Islands, Lakshadweep, Ladakh, Jammu & Kashmir) to the-

**Dy. Commissioner of Income Tax (Hq)(Admn),
O/o the Principal Chief Commissioner of Income Tax, NWR,
Aayakar Bhawan, Sector-17E, Chandigarh-160017**

The detailed eligibility criteria/qualification and other relevant requirements along with the procedure for submission of application and Annexure I & II can be downloaded from the official websites **www.incometaxindia.gov.in & https://incometaxchandigarh.org**. Applications received after the last date will not be entertained under any circumstances.

(Rohin Bansal)

**Deputy Commissioner of Income Tax (Hq)(Admn)
For the Principal Chief Commissioner of Income Tax, NWR, Chandigarh**

ANNEXURE-I**RECRUITMENT OF MERITORIOUS SPORTSPERSONS IN THE OFFICE
OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX,
NORTH WEST REGION**

The Principal Chief Commissioner of Income Tax, North West Region, invites applications for recruitment of meritorious sportspersons in different games/sports as mentioned below.

ELIGIBILITY CONDITIONS**1. AGE LIMIT & EDUCATIONAL QUALIFICATIONS-**

The eligibility conditions with regard to age limit & educational qualifications are as under-

S.No.	Post	No. of Vacancies	Age as on 17.03.2023	Pay Level as per 7 th CPC	Educational Qualifications
1	Income Tax Inspector	3	18-30 years	Pay Level-7 (Rs.44900-142400)	Bachelor's Degree from a Recognized University or equivalent
2	Tax Assistant	7	18-27 years	Pay Level-4 (Rs.25500-81100)	(i) Bachelor's Degree from a Recognized University or equivalent & (ii) Data Entry Speed of 8000 key depressions per hour.
3	Multi-Tasking Staff	10	18-25 years	Pay Level-1 (Rs.18000-56900)	Matriculation or equivalent from a recognized University/Board

Relaxation of Age:

05 years for General/OBC candidates & 10 years in case of SC/ST candidates (As per OM dated 03.10.2013 of DoPT, Govt. of India, relating to Consolidated Instructions on Incentives for sportspersons)

Note:

- (i) The candidate must have attained the Stipulated Age/Educational Qualifications/Sports Eligibility as on **17.03.2023**.
- (ii) Departmental candidates with three years of continuous service in Central Government can apply up to an age of 40 years (45 years for SC/ST candidates).
- (iii) The candidate must be a citizen of India.

2. SPORTS ELIGIBILITY-

Proficiency will be evaluated with reference to the following criteria in descending order of preference:-

Sportspersons having represented

- (i) A state or the country in a National or International Competition in any of

the games/sports as mentioned in Para 3; or

(ii) Their University in the Inter-University Tournaments conducted by the Inter-University Sports Board in any of the games/sports as mentioned in Para 3; or

(iii) The State Schools Team in the National Sports/Games for Schools conducted by All India School Federation in any of the games/sports as mentioned in Para 3; or

(iv) Sportspersons who has been awarded National Awards in Physical efficiency under National Physical Efficiency Drive.

Note:

The best three performances in the calendar years 2023, 2022, 2021, 2020, 2019 & 2018 (after 01.01.2018) will be considered for evaluation.

3. LIST OF PREFERRED GAMES/SPORTS FOR WHICH APPLICATIONS ARE INVITED-

S.No.	Sport	Total Vacancies
1	Athletics	20 Vacancies (ITI-3, TA-7, MTS-10)
2	Swimming	
3	Badminton	
4	Boxing	
5	Wrestling	
6	Weight-Lifting	
7	Kabaddi	
8	Cricket	
9	Volleyball	
10	Hockey	

4. EVIDENCE IN SUPPORT OF MERIT IN SPORTS EVENTS/GAMES-

Only certificates awarded by the authorities mentioned hereunder will be taken into account as evidence in support of having participated in competitions in any of the above Sports/Games while considering eligibility of the candidates. A candidate who cannot produce self-attested copies of at least one certificate issued by any one of the authorities mentioned here under along with application need not apply.

S.No	Competition	Authority awarding certificate
1	International	Secretary of the National Federation of the game concerned. (Annexure A/1)
2	National	Secretary of the National Federation or the Secretary of the State Association of the game concerned. (Annexure A/2)
3	Inter-University tournament	Dean of Sports or other Officer in overall charge of Sports of the University concerned. (Annexure A/3)
4	National Sports/Games for School	Director of Additional/Joint or Deputy Director in overall charge of Sports/games for schools in the Directorate of Public Instructions/Education of the State. (Annexure A/4)
5	Physical Efficiency Drive	Secretary or other officer in overall charge of Physical Efficiency in the Ministry of Education and Social Welfare, Government of India. (Annexure A/5)

5. SELECTION OF THE CANDIDATES-

The applications will be scrutinized & suitable candidates will be shortlisted for further selection process. The selection will be conducted through document verification, trials and written test as found necessary, which will be announced in due course.

Success in the above tests confers no right to appointment unless the department is satisfied after such enquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the post.

(i) The recruitment process will be in two phases. In the first phase, all the candidates will be ranked, as per their option for the post applied for, based on their achievements in sports/games. It is clarified that field trials will be conducted and performance in the field trials will also count for ranking purpose. However, the candidates who are not found fit in the field trials will not be considered for appointment.

(ii) In the second phase, the shortlisted candidates will be called for a written test. The candidates will be required to appear for the same at their own expense. The written examination for the post of Income Tax Inspectors/Tax Assistants/Multi-Tasking Staff will be in English/Hindi & will consist of objective type multiple choice questions in General Knowledge, Reasoning, Numerical/Quantitative Aptitude, General English & General Awareness. Based on the aggregate marks obtained in the first phase and the second phase, the candidates will be ranked for selection. The candidates applying for Tax Assistant posts will be required to qualify the Data Entry Skill Test @8000 key depressions per hour, as per the provisions of the relevant recruitment rules.

(iii) The Candidates should enclose attested copies of the following certificates.

- (a) Matriculation/SSC or equivalent certificate for proof of age.
- (b) Certificates of Educational Qualifications.
- (c) Sports/games certificates as mentioned in Para 4 above.
- (d) SC/ST Caste certificate for proof of caste/age relaxation. (if applicable)
- (e) Aadhaar Card/PAN Card/Voter ID Card/Driving License or any other Government issued ID proof.

(iv) Sports achievements certified by authorities other than those recognized by the Ministry of Sports & Youth welfare shall not be considered.

(v) Candidates who are already employed in Central Government or State Government or PSUs should submit an NOC from the present employer which should be enclosed with the application.

(vi) The selected candidates will be on probation for 2 years or such period as per the extant instructions of the Government of India. The selected candidates will be liable to be posted anywhere in the North West Region (Punjab, Haryana, Himachal Pradesh & U.T.'s of Jammu & Kashmir, Ladakh & Chandigarh). His/her participation in the tournament/meets on behalf of the Department will also be a deciding factor in the declaration of his/her probation. The selected candidate will be required to represent the North West Region, in the tournaments/meets for a minimum of 5 years. The selected candidates will also be required to sign an undertaking that he/she would not seek inter-charge transfer on loan basis/any other inter-charge transfer policy the CBDT may notify in the future for a period of **10 (Ten) years**.

(vii) Any form of canvassing by any candidate will render his/her candidature liable to be rejected summarily at any stage of the recruitment process.

(viii) Incomplete/Incorrect applications without the required Annexures will be rejected summarily and no correspondence in the matter will be made with the candidate.

(ix) In case, a candidate applies for more than one post then he/she will be considered for appointment in the following order subject to his/her eligibility for appointment to such posts-

(a) Inspector of Income Tax (b) Tax Assistant (c) Multi-Tasking Staff

(x) The Principal Chief Commissioner of Income Tax, North West Region reserves the right to cancel the recruitment process at any stage without assigning any reason.

(xi) In the event of any tie, the decision of the appointing authority will be final.

(xii) This recruitment is subject to applicable rules for Recruitment of Meritorious Sportspersons issued by the Government of India from time to time.

6. HOW TO APPLY-

Applications must be addressed to-

**Dy. Commissioner of Income Tax (Hq)(Admn),
O/o the Principal Chief Commissioner of Income Tax, NWR,
Aayakar Bhawan, Sector-17E, Chandigarh-160017**

The duly filled application forms as per Annexure-II should be sent to in a closed cover super scribed with the words **“Application for Recruitment in Sports Quota for the Post of Inspector/Tax Assistant/Multi-Tasking Staff”** only through Registered/Speed Post on or before **17.03.2023 (31.03.2023** for candidates domiciled in North Eastern States, Andaman Nicobar Islands, Lakshadweep, Ladakh, Jammu & Kashmir).

Sd/-

(Robin Bansal)

Deputy Commissioner of Income Tax (Hq)(Admn)

For the Principal Chief Commissioner of Income Tax, NWR, Chandigarh

ANNEXURE-II**APPLICATION FOR THE POST OF INSPECTOR/TAX ASSISTANT/MULTI-TASKING STAFF**

Post applied for

Income Tax Inspector	
Tax Assistant	
Multi-Tasking Staff	

**Latest passport
size colored
photograph of
the candidate**

Signature

Note:-Please mark your preference as 1, 2, and 3 in the box given above. If not applying for any post, please mark(X) against that post. The blank box shall be considered as (X). If all the boxes are left blank, the choice will be considered as per the serial above. Any mark outside the box will not be considered as a valid mark.

(Please fill the form in Capital Letters with Black Ink)

1	Full Name	
2	Father's Name	
3	Gender (Male/Female/Other)	
4	Permanent Residential Address	
5	Address for Communication with PIN Code	
6	Date of Birth (DD/MM/YYYY)	
7	Age (As on 17.03.2023) - years & months only	
8	Whether General/OBC/SC/ST	
9	Educational Qualification (highest to be mentioned but copies of all certificates should be enclosed)	
10	Game/Sport for which applied	
	Details of Best Performance (Please enclose proof)	
11	i) International (mention the name of event, year & month when event was held & position secured)	
	ii) National (mention the name of event, year & month when event was held & position secured)	
12	Details of Latest Performance (Please enclose proof)	
13	Details of Current Employer (if any)	
14	Mobile No. (WhatsApp No.) along with alternative Mobile No.	
15	E-mail ID along with alternative E-Mail ID	

DECLARATION

I hereby declare that all statements made in this application are true, complete & correct to the best of my knowledge and belief. I understand that in the event of any information being false or incorrect or ineligibility being detected before or after the tests, my candidature/appointment is liable to be cancelled/terminated. I have not submitted any other application for this post. I am aware that if I contravene this Rule, my application will be rejected summarily by the Department.

I further declare that I fulfill all the conditions of eligibility regarding age limit, educational qualification & sports eligibility etc. as prescribed for the post.

Place:

Signature of the candidate

Date:

Full Name





खेल कोटा भर्ती-उ.प.क्षेत्र

भारत सरकार / Govt. of India
आयकर विभाग / Income Tax Department
कार्यालय प्रधान मुख्य आयकर आयुक्त; उ. प. क्षेत्र, आयकर भवन, सेक्टर-17ई, चण्डीगढ़
O/o the Pr. Chief Commissioner of Income Tax, North West Region,
Aayakar Bhawan, Sector-17E, Chandigarh
Email-dcithqadmn@gmail.com Phone No-0172-2544244

फा. सं./प.मु.आ.आ/उ.प. क्षेत्र/गो.-II एवं III/आर.एस.सी.सी./227/2022-23/2456

दिनांक: 21.02.2023

विषय: आयकर निरीक्षक, कर सहायक और मल्टी-टास्किंग स्टाफ के पदों पर मेधावी खिलाड़ियों की भर्ती के संबंध में

प्रधान मुख्य आयकर आयुक्त, उत्तर-पश्चिम क्षेत्र, आयकर निरीक्षक, कर सहायक और मल्टी-टास्किंग स्टाफ के पदों पर नियुक्ति हेतु अनुलग्नक I में उल्लिखित विवरणों के अनुसार पात्रता मापदंडों को पूरा करते हुए मेधावी खिलाड़ियों की भर्ती हेतु आवेदन आमंत्रित करता है।

इच्छुक एवं पात्र उम्मीदवार अनुलग्नक II के अनुसार अपना विधिवत भरा हुआ आवेदनबंद लिफाफे में दिनांक 17.03.2023 तक अथवा इससे पहले (उत्तर-पूर्व राज्यों, अंडमान निकोबार द्वीपसमूह, लक्षद्वीप समूह, लद्दाख, जम्मू और कश्मीर के निवासी उम्मीदवारों के लिए दिनांक 31.03.2023 तक) निम्नलिखित पते पर भेज सकते हैं। लिफाफे के ऊपर "आयकर निरीक्षक/कर सहायक/मल्टी-टास्किंग स्टाफ के पदों पर खिलाड़ी कोटा में भर्ती हेतु आवेदन" अवश्य लिखा होना चाहिए।

आयकर उपायुक्त (मुख्या) (प्रशा)

प्रधान मुख्य आयकर आयुक्त कार्यालय, उत्तर-पश्चिम क्षेत्र,
आयकर भवन, सेक्टर-17ई, चण्डीगढ़-160017

आवेदन जमा करने की प्रक्रिया के साथ विस्तृत पात्रता मापदंड/शैक्षणिक योग्यता एवं अन्य संबंधित पात्रताओं की प्रक्रिया और विस्तृत अनुलग्नक I और II कार्यालय की वेबसाइट www.incometaxindia.gov.in तथा <https://incometaxchandigarh.org> से डाउनलोड किए जा सकते हैं। अंतिम तिथि के बाद प्राप्त होने वाले आवेदनों पर किसी भी परिस्थिति में विचार नहीं किया जाएगा।

(रोबिन बंसल)

आयकर उपायुक्त (मुख्या) (प्रशा)
कृते प्रधान मुख्य आयकर आयुक्त, उ.प.क्षेत्र, चण्डीगढ़

अनुलग्नक-1**प्रधान मुख्य आयकर आयुक्त उत्तर-पश्चिम क्षेत्र कार्यालय में
मेधावी खिलाड़ियों की भर्ती**

प्रधान मुख्य आयकर आयुक्त, उत्तर-पश्चिम क्षेत्र, नीचे दिए गए विभिन्न क्रीड़ा/खेलकूद में मेधावी खिलाड़ियों की भर्ती के लिए आवेदन आमंत्रित करता है।

पात्रता संबंधी शर्तें**1. आयु सीमा तथा शैक्षणिक योग्यताएं-**

आयु सीमा तथा शैक्षणिक योग्यताओं के संबंध में योग्यता शर्तें निम्नलिखित हैं -

क्रम सं.	पद	रिक्तियों की संख्या	दिनांक 17.03.2023 के अनुसार आयु	7वें वेतन आयोग के अनुसार वेतन लेवल	शैक्षणिक योग्यताएं
1	आयकर निरीक्षक	3	18-30 वर्ष	वेतन लेवल-7 (रु. 44900-142400)	मान्यता प्राप्त विश्वविद्यालय से स्नातक की डिग्री या समकक्ष
2	कर सहायक	7	18-27 वर्ष	वेतन लेवल-4 (रु. 25500 -81100)	(i) मान्यता प्राप्त विश्वविद्यालय से स्नातक की डिग्री या समकक्ष तथा (ii) डाटा एंट्री की गति 8000 कुंजी दबाव प्रति घंटा
3	एम.टी.एस	10	18-25 वर्ष	वेतन लेवल-1 (रु. 18000-56900)	मान्यता प्राप्त विश्वविद्यालय/बोर्ड से मैट्रिक या समकक्ष

आयु में छूट:

सामान्य/अन्य पिछड़ा वर्ग के लिए 05 वर्ष और अनुसूचित जाति/अनुसूचित जनजाति उम्मीदवारों के लिए 10 वर्ष (खिलाड़ियों के प्रोत्साहनों पर समेकित अनुदेशों से संबंधित डी.ओ.पी.टी., भारत सरकार के दिनांक 03.10.2013 के कार्यालय ज्ञापन के अनुसार)

नोट:

- उम्मीदवार की दिनांक 17.03.2023 तक निर्धारित आयु/शैक्षणिक/खेल योग्यताएं पूरी होनी चाहिए।
- केंद्रीय सरकार में तीन वर्ष की निरंतर सेवा प्राप्त विभागीय उम्मीदवार 40 वर्ष (अनुसूचित जाति/अनुसूचित जनजाति उम्मीदवारों के लिए 45 वर्ष) तक आवेदन कर सकते हैं।
- उम्मीदवार भारत का नागरिक हो।

2. खेल पात्रता-

प्रवीणता का निर्धारण प्राथमिकताके अवरोही क्रम में निम्नलिखित मापदंड के अनुसार किया जाएगा:-

खिलाड़ी ने

- पैरा 3 में दर्शाए गए किसी भी क्रीड़ा/खेलकूद में राष्ट्रीय या अंतर्राष्ट्रीय प्रतिस्पर्धा में राज्य अथवा देश का प्रतिनिधित्व किया हो; अथवा

- (ii) पैरा 3 में दर्शाए गए किसी भी क्रीड़ा/खेलकूद में इंटर यूनिवर्सिटी स्पोर्ट्स बोर्ड द्वारा आयोजित इंटर यूनिवर्सिटी टूर्नामेंट में अपनी यूनिवर्सिटी का प्रतिनिधित्व किया हो; अथवा
- (iii) पैरा 3 में दर्शाए गए किसी भी क्रीड़ा/खेलकूद में अखिल भारतीय स्कूल संघ द्वारा स्कूलों के लिए आयोजित राष्ट्रीय खेलों में राज्य की स्कूल टीमों का प्रतिनिधित्व किया हो; अथवा
- (iv) जिन खिलाड़ियों ने राष्ट्रीय शारीरिक सक्षमता अभियान के तहत शारीरिक सक्षमता में राष्ट्रीय पुरस्कार प्राप्त किया हो।

नोट:

कैलेंडर वर्ष 2023, 2022, 2021, 2020, 2019 और 2018 (01.01.2018 के बाद) में किए गए उत्कृष्ट तीन प्रदर्शनों पर मूल्यांकन के लिए विचार किया जाएगा।

3. जिन विशेष क्रीड़ा/खेलकूद के लिए आवेदन आमंत्रित है उनकी सूची-

क्रम सं.	खेल	कुल रिक्तियां
1	एथलेटिक्स	20 रिक्तियां (आयकर निरीक्षक-3, कर सहायक-7, एम.टी.एस.-10)
2	तैराकी	
3	बेडमिंटन	
4	मुक्केबाजी	
5	पहलवानी	
6	भारोतोलन	
7	कबड्डी	
8	क्रिकेट	
9	वालीबॉल	
10	हाकी	

4. क्रीड़ा/खेलकूद प्रतिस्पर्धाओं में मैरिट हेतु प्रमाण-

उम्मीदवारों की योग्यता पर विचार करते समय ऊपर दिए गए खेलों में से किसी भी खेल प्रतिस्पर्धा में भाग लेने वाले उम्मीदवारोंको नीचे दिए गए सक्षम प्राधिकारियों द्वारा प्रदान किए गए प्रमाण पत्रों पर ही विचार जाएगा। ऐसा न होने की अवस्था में आवेदक आवेदन नहीं कर सकते।

क्रम सं.	प्रतिस्पर्धा	प्रमाण पत्र प्रदान करने वाले सक्षम प्राधिकारी
1	अंतर्राष्ट्रीय	संबंधित खेल के राष्ट्रीय संघ के सचिव (अनुलग्नक A/1)
2	राष्ट्रीय	संबंधित खेल के राष्ट्र संघ के सचिव या राज्य संघ के सचिव (अनुलग्नक A/2)
3	इंटर यूनिवर्सिटी टूर्नामेंट	संबंधित यूनिवर्सिटी के खेल अध्यक्ष या खेल के अन्य सर्वकार्य प्रभारी(अनुलग्नक A/3)
4	स्कूलों के लिए राष्ट्रीय खेल	राज्य के सार्वजनिक अनुदेश/ शिक्षा निदेशालय में स्कूलों के लिए खेल के सर्वकार्य प्रभारी अपर/संयुक्त निदेशक या उप निदेशक (अनुलग्नक A/4)
5	शारीरिक सक्षमता अभियान	भारत सरकार के शिक्षा एवं सामाजिक कल्याण मंत्रालय में सर्वकार्य शारीरिक सक्षमता प्रभारी अधिकारी अथवा सचिव (अनुलग्नक A/5)

5. उम्मीदवारों का चयन-

आवेदनों की जांच की जाएगी और उपयुक्त उम्मीदवारों को आगे की चयन प्रक्रिया के लिए शॉर्ट लिस्ट किया जाएगा। उम्मीदवारों का चयन दस्तावेजों के सत्यापन, परीक्षण और आवश्यक पाए जाने पर लिखित परीक्षा के माध्यम से किया जाएगा, जिसकी घोषणा बाद में की जाएगी।

उपर्युक्त परीक्षाओं में सफलता नियुक्ति का अधिकार नहीं देती है जब तक कि विभाग आवश्यक जांच के बाद संतुष्ट न हो जाए कि उम्मीदवार संबंधित पद पर नियुक्ति के लिए हर तरह से उपयुक्त है।

(i) भर्ती प्रक्रिया दो चरणों में होगी। पहले चरण में, सभी उम्मीदवारों की क्रीड़ा/खेलकूद में उनकी उपलब्धियों के आधार पर आवेदन किए गए पद हेतु उनके विकल्प के अनुसार रैंक दिया जाएगा। स्पष्ट किया जाता है कि फील्ड ट्रायल आयोजित किए जाएंगे और फील्ड ट्रायल में प्रदर्शन को भी रैंकिंग उद्देश्य के लिए गिना जाएगा। हालांकि, जो उम्मीदवार फील्ड ट्रायल के लिए फिट नहीं पाए जाएंगे उन उम्मीदवारों की नियुक्ति पर विचार नहीं किया जाएगा।

(ii) दूसरे चरण में, शॉर्ट लिस्ट किए गए उम्मीदवारों को लिखित परीक्षा के लिए बुलाया जाएगा। इसके लिए अभ्यर्थियों को स्वयं के खर्च पर परीक्षा हेतु उपस्थित होना होगा। आयकर निरीक्षकों/कर सहायकों/मल्टी-टास्किंग स्टाफ के पद के लिए लिखित परीक्षा हिंदी/अंग्रेजी में होगी और इसमें सामान्य ज्ञान, रीजनिंग, न्यूमेरिकल/क्वांटिटेटिव एप्टीट्यूड, सामान्य अंग्रेजी और सामान्य जागरूकता में वस्तुनिष्ठ प्रकार के बहुविकल्पीय प्रश्न होंगे। पहले और दूसरे चरण में प्राप्त कुल अंकों के आधार पर उम्मीदवारों के चयन हेतु रैंक प्रदान किया जाएगा। कर सहायक पदों के लिए आवेदन करने वाले उम्मीदवारों को संबंधित भर्ती नियमों के प्रावधानों के अनुसार डाटा एंट्री स्किल टेस्ट @ 8000 कुंजी दबाव प्रति घंटे की दर से अर्हता प्राप्त करना अपेक्षित होगा।

(iii) उम्मीदवार निम्नलिखित प्रमाणपत्रों की सत्यापित प्रतियां संलग्न करें

(क) आयु के प्रमाण के लिए मैट्रिक/एस.एस.सी. या समकक्ष प्रमाण पत्र।

(ख) शैक्षणिक योग्यता का प्रमाण पत्र।

(ग) उपर्युक्त पैरा 4 में उल्लिखित क्रीड़ा/खेलकूद प्रमाण पत्र।

(घ) जाति/आयु छूट के प्रमाण में अनुसूचित जाति/अनुसूचित जनजाति का जाति प्रमाण पत्र।
(यदि लागू हो)

(ङ) आधार कार्ड/पैन कार्ड/वोटर कार्ड/ड्राइविंग लाइसेंस या सरकार द्वारा जारी अन्य पहचान पत्र।

(iv) उम्मीदवार की खेल उपलब्धियां केवल खेल और युवा कल्याण मंत्रालय के सक्षम प्राधिकारियों द्वारा ही प्रमाणित होनी चाहिए। अन्य मंत्रालयों से मान्यता प्राप्त प्राधिकारियों द्वारा प्रमाणित खेल उपलब्धियों पर विचार नहीं किया जाएगा।

(v) उम्मीदवार जो पहले से ही केंद्र सरकार या राज्य सरकार या सार्वजनिक क्षेत्र के उपक्रमों में कार्यरत हैं, उन्हें वर्तमान नियोक्ता से एक अनापत्ति प्रमाण पत्र (एन.ओ.सी.) जमा करवाना होगा जो आवेदन के साथ संलग्न जरूर किया गया हो।

(vi) चयनित उम्मीदवार 2 वर्ष या भारत सरकार के मौजूदा अनुदेशों के अनुसार ऐसी अवधि के लिए परिवीक्षाधीन रहेंगे। चयनित उम्मीदवारों को उत्तर-पश्चिम क्षेत्र (पंजाब, हरियाणा, हिमाचल प्रदेश और

संघ शासित प्रदेश जम्मू और कश्मीर, लद्दाख और चंडीगढ़) में कहीं भी तैनात किया जा सकता है। विभाग की ओर से टूर्नामेंट/प्रतिस्पर्धा में उनकी भागीदारी भी उनके परिवीक्षा की घोषणा में एक निर्णायक कारक होगी। उम्मीदवार को कम-से-कम 5 वर्षों के लिए टूर्नामेंट्स/प्रतिस्पर्धाओं में उत्तर-पश्चिम क्षेत्र का प्रतिनिधित्व करना अपेक्षित होगा। चयनित उम्मीदवारों को एक वचन पत्र पर हस्ताक्षर करने होंगे कि वे 10 (दस) वर्षों की अवधि के लिए लोन आधार पर अंतर-प्रभार स्थानांतरण/कोई अन्य अंतर-प्रभारी स्थानांतरण नीति जिसे सीबीडीटी भविष्य में अधिसूचित कर सकता है की मांग नहीं करेंगे।

(vii) किसी भी उम्मीदवार द्वारा किसी भी प्रकार का प्रचार करने पर भर्ती प्रक्रिया के किसी भी स्तर पर उसकी उम्मीदवारी को तुरंत रद्द कर दिया जाएगा।

(viii) अपेक्षित अनुलग्नकों के बिना अधूरे/गलत आवेदनों को तुरंत रद्द कर दिया जाएगा और इस मामले में उम्मीदवार के साथ कोई भी पत्र व्यवहार नहीं किया जाएगा।

(ix) यदि कोई उम्मीदवार एक से अधिक पदों के लिए आवेदन करता है, तो उसके आवेदन पर निम्नलिखित क्रम के अनुसार विचार किया जाएगा और इन पदों पर नियुक्ति उम्मीदवारों की पात्रता पर निर्भर होगी -

(क) आयकर निरीक्षक (ख) कर सहायक (ग) मल्टी-टास्किंग स्टाफ

(x) प्रधान मुख्य आयकर आयुक्त, उत्तर-पश्चिम क्षेत्र बिना कोई कारण बताए किसी भी स्तर पर भर्ती प्रक्रिया रद्द करने का अधिकार रखते हैं।

(xi) किसी भी बराबरी की स्थिति में नियुक्ति प्राधिकारी का निर्णय अंतिम होगा।

(xii) यह भर्ती भारत सरकार द्वारा समय-समय पर जारी मेधावी खिलाड़ियों की भर्ती के लिए लागू नियमों के अधीन है।

6. आवेदन कैसे करें-

आवेदन निम्नलिखित पते पर भेजना होगा -

आयकर उपायुक्त (मुख्या) (प्रशा)

मुख्य आयकर आयुक्त कार्यालय, उत्तर पश्चिम क्षेत्र,

आयकर भवन, सेक्टर-17ई, चण्डीगढ़-160017

अनुलग्नक II के अनुसार विधिवत भरा हुआ आवेदन बंद लिफाफे में दिनांक 17.03.2023 (उत्तर-पूर्व राज्यों, अंडमान निकोबार द्वीप समूह, लक्षद्वीप समूह, लद्दाख, जम्मू और कश्मीर के निवासी उम्मीदवारों के लिए दिनांक 31.03.2023) तक अथवा इससे पहले निम्नलिखित पते पर केवल रजिस्टर्ड/स्पीड पोस्ट द्वारा भेजना होगा। लिफाफे के ऊपर "आयकर निरीक्षक/कर सहायक/मल्टी-टास्किंग स्टाफ के पदों पर खिलाड़ी कोटा में भर्ती हेतु आवेदन" अवश्य लिखा होना चाहिए।

हस्ता/-

(रोबिन बंसल)

आयकर उपायुक्त (मुख्या.) (प्रशा.)

कृते प्रधान मुख्य आयकर आयुक्त, उ.प. क्षेत्र, चण्डीगढ़

अनुलग्नक-II

निरीक्षक/कर सहायक/मल्टी-टास्किंग स्टाफ के पद के लिए आवेदन

जिस पद के लिए आवेदन कर रहे हैं

आयकर निरीक्षक	
कर सहायक	
मल्टी-टास्किंग स्टाफ	

उम्मीदवार का
नवीनतम पासपोर्ट
साइज रंगीन फोटो

नोट :- कृपया उपर्युक्त बॉक्स में जिस पद हेतु आवेदन कर रहे हैं उसके सामने अपनी प्राथमिकता के आधार पर 1, 2, एवं 3 लिखिए और जिस पद हेतु आवेदन नहीं करना है उसके सामने (X) का निशान लगाएं। यदि सभी बॉक्स खाली छोड़े जाते हैं तो ऊपर दिए गए क्रम के अनुसार पद हेतु चयन किया जाएगा। बॉक्स से बाहर लगाए गए निशान पर विचार नहीं किया जाएगा।

उम्मीदवार के हस्ताक्षर

(कृपया फॉर्म को बड़े अक्षरों में काले पैन से भरें)

1	पूरा नाम	
2	पिता का नाम	
3	लिंग (पुरुष/महिला/अन्य)	
4	स्थायी निवास का पता, पिन सहित	
5	पत्राचार का पता, पिन सहित	
6	जन्मतिथि (दिनांक/माह/वर्ष)	
7	आयु (दिनांक 17.03.2023 तक)-केवल वर्ष और माह	
8	सामान्य वर्ग/अन्य पिछड़ा वर्ग/अनुसूचित जाति/अनुसूचित जनजाति	
9	शैक्षणिक योग्यता (केवल उच्च योग्यता परंतु सभी प्रमाणपत्रों की प्रतियां साथ लगाएं)	
10	जिस क्रीड़ा/खेल के लिए आवेदन कर रहे हैं	
11	क्रीड़ा/खेलों में उत्कृष्ट प्रदर्शन का विवरण (प्रमाण साथ लगाएं।)	
	i) अंतर्राष्ट्रीय (प्रतिस्पर्धा का नाम, इसके आयोजन का वर्ष व माह तथा प्राप्त स्थान बताएं)	
	ii) राष्ट्रीय (प्रतिस्पर्धा का नाम, इसके आयोजन का वर्ष व माह तथा प्राप्त स्थान बताएं)	
12	अद्यतन प्रदर्शन का विवरण (प्रमाण साथ लगाएं)	
13	वर्तमान रोजगार का विवरण (यदि कोई हो)	
14	मोबाइल नं.(WhatsApp नं.) तथा अन्य वैकल्पिक मोबाइल नं.	
15	ई-मेल आई.डी. तथा वैकल्पिक ई-मेल आई.डी.	

घोषणा

मैं एतदद्वारा यह घोषणा करता/करती हूँ कि आवेदन में दिए गए सभी विवरण मेरी जानकारी और विश्वास के अनुसार पूरी तरह से सत्य, पूर्ण और सही हैं। मैं यह पूरी तरह से समझता/समझती हूँ कि परीक्षा से पहले अथवा बाद में मेरे द्वारा दी गई कोई भी सूचना/जानकारी झूठी/अधूरी अथवा गलत पाए जाने पर मेरी उम्मीदवारी/नियुक्ति रद्द/समाप्त हो सकती है। मैंने इस पद के लिए कोई अन्य आवेदन नहीं किया है। मैं इस बात को अच्छी तरह से जानता/जानती हूँ कि यदि मैं इस नियम का उल्लंघन करता/करती हूँ तो विभाग द्वारा मेरा आवेदन अस्वीकार कर दिया जाएगा।

मैं यह भी घोषणा करता/करती हूँ कि मैं इस पद के लिए निर्धारित आयु सीमा, शैक्षणिक योग्यता तथा खेल पात्रता इत्यादि संबंधी सभी शर्तों को पूरी करता/करती हूँ।

स्थान :

आवेदक के हस्ताक्षर

दिनांक :

पूरा नाम



FORM 1

(For representing India in an International Competition in one of the
recognized Games/Sports)

NATIONAL FEDERATION/NATIONAL ASSOCIATION OF _____

**Certificate to meritorious sportsman for employment to Group ‘C’
services under the Central Government**

Certified that Shri/Smt./Kumari _____
son/wife/daughter of Shri _____ resident of

(complete address) represented the country in the game/event of
_____ in the following competitions/tournaments –

S.No.	Year	Place	Name of the tournament/event	Events participated	Position earned
1.					
2.					
3.					
4.					
5.					

This certificate is being given on the basis of record available in the
Office of National Federation/National Association of _____.

Signature : _____

Place : _____

Name: _____

Date: _____

Designation: _____

Name of Federation/
National Association: _____

Address: _____

Address: _____

Seal: _____

Note: This certificate will be valid only when signed personally by the
Secretary, National Federation/National Association.

FORM 2

(For representing State in a National Competition in one of the recognized Games/Sports)

STATE ASSOCIATION OF _____ IN THE GAME OF _____

Certificate to meritorious sportsman for employment to Group 'C' services under the Central Government

Certified that Shri/Smt./Kumari _____
son/wife/daughter of Shri _____ resident of _____

(Complete address) represented the state of _____ in the
game/event of _____ in the following competitions/tournaments

S.No.	Year	Place	Name of the tournament/event	Events participated	Position earned
1.					
2.					
3.					
4.					
5.					

This certificate is being given on the basis of record available in the Office of State Association of _____.

Signature : _____

Place : _____

Name: _____

Date: _____

Designation: _____

Name of Federation/ _____

State Association: _____

Address: _____

Seal: _____

Note: This certificate will be valid only when signed personally by the Secretary of the State Association.

FORM 3

(For representing a University in the Inter-University Competition in one of the recognized Games/Sports)

UNIVERSITY OF _____

Certificate to meritorious sportsman for employment to Group ‘C’ services under the Central Government

Certified that Shri/Smt./Kumari _____
son/wife/daughter of Shri _____ resident of _____

(Complete address) student of _____ represented the University of _____ in the game/event of _____ in the following Inter-University competitions/tournaments –

S.No.	Year	Place	Name of the tournament/event	Events participated	Position earned
1.					
2.					
3.					
4.					
5.					

This certificate is being given on the basis of record available in the Office of Dean of Sports or Officer in Overall charge of sports in the University of _____.

Signature : _____

Place : _____

Name: _____

Date: _____

Designation: _____

Name of the University: _____

Address: _____

Seal: _____

Note: This certificate will be valid only when signed personally by the Dean/Director or other officer in overall charge of sports in the concerned University.

FORM 4

(For representing a State School Team in the National Games for School in one of the recognized Games/Sports)

**DIRECTORATE OF PUBLIC INSTRUCTIONS/EDUCATION OF THE STATE
OF _____**

**Certificate to meritorious sportsman for employment to Group ‘C’
services under the Central Government**

Certified that Shri/Smt./Kumari _____
son/wife/daughter of Shri _____ resident of

(Complete address) student of _____ represented the
_____ State School Team in the game/event of
_____ in the following National Games for Schools –

S.No.	Year	Place	Name of the tournament/event	Events participated	Position earned
1.					
2.					
3.					
4.					
5.					

This certificate is being given on the basis of record available in the Office of Directorate of Public Instructions/Education of _____.

Signature : _____

Place : _____

Name: _____

Date: _____

Designation: _____

Address: _____

Seal: _____

Note : This certificate will be valid only when signed personally by the Director or Additional/Joint or Deputy Director overall in-charge of sports/games for schools in the Directorate of Public Instruction/Education of the state.

FORM 5

(For the awardees in Physical Efficiency performances conducted by the
Ministry of Education & Social Welfare)

**GOVERNMENT OF INDIA/DEPARTMENT OF YOUTH AFFAIRS AND
SPORTS**

**Certificate to meritorious sportsman for employment to Group ‘C’
services under the Central Government**

Certified that Shri/Smt./Kumari _____
son/wife/daughter of Shri _____ resident of

(Complete address) student of _____ represented the
_____ School team in the game/event of _____ at
the following National Competitions –

S.No.	Year	Place	Name of the tournament/event	Events participated	Position earned
1.					
2.					
3.					
4.					
5.					

This certificate is being given on the basis of record available in the
Ministry of Education and Social Welfare.

Signature : _____

Place : _____

Name: _____

Date: _____

Designation: _____

Name of the University: _____

Address: _____

Seal: _____

Note : This certificate will be valid only when signed personally by the
Secretary or other officer in overall charge of Physical Efficiency in the
Ministry of Education and Social Welfare.